

Sanction of Forest land for Kallada and Idamalayar Irrigation projects

106. SHRI A. NEELALOHITHA-DASAN NADAR: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government of Kerala has requested the Central Government for the sanction of forest land required for the irrigation projects of Kallada and Idamalayar expeditiously; and

(b) if so, the details of the request and the action taken by Government of India on it?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN): (a) Yes, Sir.

(b) The Government of Kerala referred to the Central Government for clearance under the Forest (Conservation) Act, 1980 cases involving diversion of forest land for non-forest purposes as follows:—

(1) Kallada Irrigation Canal	2.277 ha
(2) Kallada Irrigation Canal	5.80 ha
(3) For rehabilitation of oustees of Kallada Irrigation Project	135.0 ha
(4) Idamalayar Irrigation Project	161.294 ha

Cases at Sl. No. (1) and (2) have been approved. Case No. (3) has been rejected. Case No. (4) is under consideration of the Central Government.

Setting up of Central Institute for Research on Buffalo

107. SHRI SUBHASH CHANDRA BOSE ALLURI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that ICAR had formulated a proposal for establishing a Central Institute for Re-

search on Buffaloes during the Sixth Five Year Plan period;

(b) if so, whether teams of ICAR have examined and selected the site at village Ungutoor in West Godavari of Andhra Pradesh;

(c) if so, the details in this regard; and

(d) steps Government have taken in this matter?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN): (a) and (b) The Indian Council of Agricultural Research had formulated a proposal for establishing a Central Institute for Research on Buffaloes during the Sixth Five Year Plan period. A team appointed by the ICAR had recommended a site at Village Ungutoor in West Godavari Distt. of Andhra Pradesh for the Regional Centre of this Institute and not for the main Campus of the Institute.

(c) and (d). Another Task Force appointed by the ICAR is examining various aspects for recommending the final location of the main campus of the Institute. The Sixth Plan proposals for the Institute are being processed for clearance. As soon as the location of the main Institute is decided and the Sixth Plan proposals are cleared, steps for starting the main Institute and its regional centres will be taken.

Identification of districts to bring them Under DPAP

108. SHRI SUBHASH CHANDRA BOSE ALLURI: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether districts have been identified for bringing under the Drought Prone Area Programme in various States;